

(4) if so, how it was dealt with ?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) :** (a) and (b). The Gorakhpur plant of Fertilizer Corporation of India is also governed by the recruitment and promotion rules of the Corporation. These rules *inter alia* provide for recruitment to Class III and Class IV posts at Gorakhpur through the local Employment Exchange so as to facilitate recruitment of local people to these posts. A directive has also been issued to the Corporation for reservation of vacancies for Scheduled Castes and Scheduled Tribes in accordance with the existing policy of Government

(c) and (d). Complaints, whenever received by Government are duly examined and action as appropriate, is taken. Similar action is also taken by the FCI in respect of the complaints received by the Corporation.

#### Financial Assistance for Drinking Water in Urban Areas of Uttar Pradesh

4536. **SHRI K. C. PANDEY :** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the Government of Uttar Pradesh have asked for any special financial assistance from the Central Government during the last three years to solve the problem of drinking water in urban areas ; and

(b) if so, the main features thereof and the action taken by Government ?

**THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) :** (a) and (b). Information is being collected and will be laid on the Table of the Sabha when received.

#### Advertisements of North Korean Consulate General against Countries friendly to India

4538. **SHRI PILOO MODY :** Will the Minister of EXTERNAL AFFAIRS be pleased to state whether the advertisements from the North Korean Consulate-General carried propaganda against countries friendly to India, such as the United States of America, Federal Republic of Germany, the Republic of Korea, Japan etc. ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :** Yes, Sir. The attention of the Consulate-General of the Democratic People's Republic of Korea has been drawn to the impropriety of criticising countries friendly to India. The Consulate-General of DPRK has assured us that they would abide by established practice in such matters.

#### Policy of North Korea Re : Sino-Indian Border Dispute

4539. **SHRI PILOO MODY :** Will the Minister of EXTERNAL AFFAIRS be pleased to state the known or declared policy of the Government of North Korea in regard to the India-Communist China border dispute ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :** In 1963 DPRK had publicly expressed support for China on the India-China Border question,

#### Adjustment of Cost of Exploration and Exploratory Wells with the Income of Crude Oil and Gas from Gujarat and Assam States

4540. **SHRI D. D. DESAI :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the cost of exploration and exploratory wells in areas other than Gujarat and Assam are adjusted against income from crude oil and gas from Gujarat and Assam ; and

(b) if so, the basis of the calculation of the cost of gas charged by Oil and Natural Gas Commission from Gujarat State ?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) :** (a) Yes, Sir. The cost of exploration, including exploratory Wells, in the various areas in the country where Oil and Natural Gas Commission conducts its operations, are recovered over a period of 15 years, from the income derived by the Commission from the sale of crude oil and natural gas from its various fields including those in Gujarat and Assam.

(b) The calculation of the price of